COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 286 OF 2015

Dated: 1st December, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Punjab Energy Development Agency (PEDA) ... Appellant(s)
Vs.
Punjab State Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Arjun Grover
Mr. Aditya Grover

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Ms. Suparna Srivastava

ORDER

List the matter on ***15.02.2017.*** In the meantime, pleadings be completed.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/kt